

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 73/(MAH)/2014/(T.P.)
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: M/s. Bahar Paper Pvt. Ltd.
V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KAMAL AHRAHAR	AR - Res	K. Ah

Order

C.P. No. 73/397-398/NCLT/MB/MAH/2014

1. Respondent side is present, Petitioner side is absent.
2. Since this matter has come first time for hearing before the NCLT, the Respondents are directed to communicate the next date of hearing to the Petitioner.
3. List this matter on 23rd September, 2016 at 10.30 a.m.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)

Dated: 13th July, 2016.